

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015**

Dated: 06th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Gujarat Urja Vikas Nigam Ltd. & Ors.Appellant (s)
Versus
Renew Wind Energy (Rajkot) Pvt. Ltd & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal
Mr. Shubham Arya
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Vishal Gupta a/w
Mr. Udai Rathor for R.1 & 2

Ms. Suparna Srivastava for R.3

ORDER

We have heard learned senior counsel for the appellant for some time.

List the matter for further hearing on **11.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**